

1	2	3	4	5
Rajasthan	62.67	62.67	2926	2926
U.P.	106.54	100.51	6094	5444
Gujarat	140.55	135.69	6288	5728
M.P.	105.29	100.38	5697	4952
Maharashtra incl. Goa	182.24	182.08	9151	8995
A.P.	113.40	100.70	6534	4889
Karnataka	70.91	61.28	3943	3148
Kerala	35.39	31.17	2000	1753
Tamilnadu	100.2	91.17	5635	4544
Bihar	25.76	22.20	1150	1019
DVC	27.81	23.61	1200	1075
Orissa	31.50	31.41	1260	1711
West Bengal	43.80	44.43	2304	2441
N.E. Region	14.19	13.63	814	914

[English]

National Highways in Cities

81. DR. VALLABHBHAI KATHIRIA :
SHRI SADASHIVRAO DADODA MANDLIK:

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have fixed any target for providing National Highways in the cities of each State by the year 2000; and

(b) if so, the action plan worked out in this regard alongwith the details of the progress made so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) No, Sir.

(b) Does not arise.

Assistance from Japan to AP Thermal Plants

82. SHRI K. YERRANNAIDU : Will the Minister of POWER be pleased to state :

(a) whether Andhra Pradesh Government have sought funding from Japan for Thermal Power Plant in Srikakulam and Vijayawada;

(b) if so, the details thereof; and

(c) the extent of Japanese participation expected in Andhra Pradesh Thermal Plants?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) No, Sir.

(b) Does not arise.

(c) The details of the ongoing thermal power projects funded by Japanese Yen loan in Andhra Pradesh are given below:

		(Yen Million)
S.No.	Name of Project	loan amount
1.	Srisaillam Left Bank Power Station Phase-I	26101
2.	Srisaillam Left Bank Power Project-II	22567
3.	Kothagudam A TPS Project	5092
4.	Srisaillam Left Bank Power Station III Project	14499

Central Road Fund for Gujarat and M.P.

83. SHRI HARIN PATHAK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the allocation from the Central Road Fund to the States had been commensurate to the requirements proposed by the State Governments;

(b) if not, the reasons therefor;

(c) whether the Government propose to review criteria for allocations to the States from the fund in view of the developing infrastructural needs of the Industry; and

(d) if so, the details thereof?